

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.01.2020**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

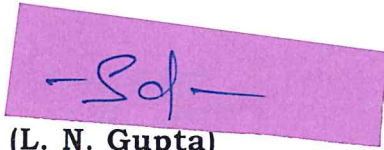
SECTION: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Nishi Chaudhary, Ms. Priya Choubey and Ms. Namrata
Ranga, Advocates for the Petitioner**

ORDER

CA 626/2020 has been filed by the COC. Notice be effected on the IRP sought to be replaced by the applicant, returnable on 27th January 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**